

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 05.04.2019

**Misc. Application No. 18 of 2019
And
Appeal No. 13 of 2019**

1. Kals Information Systems Pvt. Ltd.
2. Krishnaswamy Srinivasan

4/1, Rudra Chambers, 4th Main,
9th Cross Malleswaram, Bangalore,
Karnataka - 560 003.

...Appellants

Versus

1. BSE Ltd.
Floor 25, P. J. Towers,
Dalal Street, Mumbai - 400 001.
2. Securities and Exchange Board of India
SEBI Bhavan, Plot No. C-4A, G Block,
Bandra Kurla Complex, Bandra (East),
Mumbai - 400 051.

...Respondents

Ms. Aparna Wagle, Advocate i/b Alliance Law for the Appellants.

Mr. Tomu Francis, Advocate with Mr. Manish Chhangani, Advocate
i/b Khaitan & Co. for the Respondent Nos. 1.

Mr. Vishal Kanade, Advocate with Mr. Mihir Mody, Mr. Tabish
Mooman, Advocates i/b K. Ashar & Co. for the Respondent Nos. 2.

CORAM : Justice Tarun Agarwala, Presiding Officer
Dr. C. K. G. Nair, Member
Justice M. T. Joshi, Judicial Member

Per : Justice Tarun Agarwala, Presiding Officer (Oral)

1. Ms. Aparna Wagle, the learned counsel for the appellants states that she wants to withdraw the appeal pursuant to the letter of March 27, 2019 received from BSE and letter dated April 2, 2019 received from NSDL.

2. In view of the aforesaid, the appeal is dismissed as withdrawn.

Sd/-
Justice Tarun Agarwala
Presiding Officer

Sd/-
Dr. C. K. G. Nair
Member

Sd/-
Justice M. T. Joshi
Judicial Member

05.04.2019
Prepared & Compared by
PTM